

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2344/18/25]

- (xii) (a) Fortieth Annual Report and Accounts of the National Institute for the Empowerment of Persons with Intellectual Disabilities (Divyangjan) (NIEPID), Secunderabad, Telengana, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2351/18/25]

#### **Report and Accounts (2023-24) of RPL, Kollam, Kerala and related papers**

**गृह मंत्रालय में राज्य मंत्री (श्री बंडि संजय कुमार):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Forty-eighth Annual Report and Accounts of the Rehabilitation Plantations Limited (RPL), Kollam, Kerala, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2353/18/25]

#### **I. Report and Accounts (2023-24) of IIIT, Tiruchirappalli, Tamil Nadu and related papers**

#### **II. Reports and Accounts (2023-24) various IITs, NITs, and related papers**

#### **III. Report and Accounts (2023-24) of NCMEI, New Delhi and related papers**

**शिक्षा मंत्रालय में राज्य मंत्री (श्री सुकान्त मजूमदार):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section

(3) of Section 37 of the Indian Institutes of Information Technology (Public-Private Partnership) Act, 2017: -

- (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Tiruchirappalli, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2315/18/25]

II. A (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961: -

- (i) (a) Annual Report of the Indian Institute of Technology (IIT), Bhubaneswar, Odisha, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Technology (IIT), Bhubaneswar, Odisha, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 2309/18/25]

- (ii) (a) Annual Report of the Indian Institute of Technology (IIT), Kharagpur, West Bengal, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Technology (IIT), Kharagpur, West Bengal, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 2310/18/25]

- (iii) (a) Annual Report of the Indian Institute of Technology (IIT), Kanpur, Uttar Pradesh, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Technology (IIT), Kanpur, Uttar Pradesh, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 2311/18/25]

- (iv) (a) Annual Report of the Indian Institute of Technology (IIT), Hyderabad, Telangana, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Technology (IIT), Hyderabad, Telangana, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 2312/18/25]

(v) (a) Annual Report of the Indian Institute of Technology (IIT), Guwahati, Assam, for the year 2023-24.

(b) Annual Accounts of the Indian Institute of Technology (IIT), Guwahati, Assam, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 2313/18/25]

(vi) (a) Annual Report of the Indian Institute of Technology (IIT), Mandi, Himachal Pradesh, for the year 2023-24.

(b) Annual Accounts of the Indian Institute of Technology (IIT), Mandi, Himachal Pradesh, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2314/18/25]

B. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institute of Technology, Science Education & Research (NITSER) Act, 2007: -

(i) (a) Annual Report and Accounts of the National Institute of Technology, Rourkela, Odisha, for the year 2023-24, together with Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 2316/18/25]

(ii) (a) Annual Report and Accounts of the National Institute of Technology, Goa, for the year 2023-24, together with Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 2317/18/25]

(iii) (a) Annual Report and Accounts of the National Institute of Technology, Raipur, Chhattisgarh, for the year 2023-24, together with Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 2318/18/25]

(iv) (a) Annual Report and Accounts of the National Institute of Technology, Arunachal Pradesh, for the year 2023-24, together with Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2319/18/25]

III. A copy each (in English and Hindi) of the following papers, under Section 17 of the National Commission for Minority Educational Institutions Act, 2004: -

(a) Annual Report of the National Commission for Minority Educational Institutions (NCMEI), New Delhi, for the year 2023-24.

(b) Annual Accounts of the National Commission for Minority Educational Institutions (NCMEI), New Delhi, for the year 2023-24, and the Audit Report thereon.

(c) Memorandum of Action Taken on the recommendations contained in the Annual Report of the above Commission, for the year 2023-24.

[Placed in Library. See No. L. T. 2308/18/25]

#### **Report and Accounts (2023-24) of NHIDCL, New Delhi and related papers**

**सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री हर्ष मल्होत्रा):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) A copy each (in English and Hindi) of the following papers, under sub-section 1 (b) of Section 394 of the Companies Act, 2013: -

(a) Annual Report and Accounts of the National Highways and Infrastructure Development Corporation Limited (NHIDCL), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2568/18/25]

#### **Accounts (2023-24) of FISHCOPFED, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI GEORGE KURIAN): Sir, I to lay on the Table, a copy (in